

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2194
TO BE ANSWERED ON 02.12.2019**

PAYMENT OF WAGES BELOW THE MINIMUM WAGES

2194. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is true that a majority of workers in the country earn less than Rs. 10,000 a month;**
- (b) the number of people earning less than Rs. 10,000 a month in the last 5 years, year-wise, State-wise, gender-wise, caste-wise;**
- (c) the number of complaints received by the Government regarding payment of wages below the minimum wage;**
- (d) whether any action has been taken on the basis of these complaints and if so, the details thereof and the status of these cases; and**
- (e) whether any steps have been taken to ensure that workers are paid minimum wages and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): No such information is available.

(c) to (e): Complaints of payment of less than minimum wages are received from time to time and are redressed by conducting inspections and filing of claims before the concerned authority as specified under the Minimum Wages Act, 1948. Officers of the Central Industrial Relations Machinery (CIRM) are regularly conducting inspections of the establishments in the central sphere under various labour laws including Minimum Wages Act, 1948. Whenever, the cases of non-payment of Minimum wages are detected, the claim cases are filed before the Authority under the Minimum Wages Act, 1948. The details of action taken are at Annexure 'A'.

ANNEXURE – “A”

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (e) OF LOK SABHA UN-STARRED QUESTION NO. 2194 FOR 2.12.2019 BY SHRI UTTAM KUMAR REDDY NALAMADA REGARDING PAYMENT OF WAGES BELOW THE MINIMUM WAGES.

Minimum Wages Act, 1948

S.No.	Particulars	2018-19	2019-20 (upto September, 2019)
1.	No. of Inspections Conducted	8327	3564
2.	No. of Irregularities detected	61489	32465
3.	No. of Irregularities rectified	34465	12186
3.	No. of Prosecutions Launched	2081	975
4.	No. of Convictions	651	226

Claim cases under Minimum Wages Act

YEAR	CLAIM FILED UNDER MINIMUM WAGES ACT, 1948			
	B/F	FILED	DECIDED	AWARDED (RS.)
2018-19	2790	1908	1307	26,75,44,000
2019-20 Upto September, 2019	3391	1303	1076	8,16,46,501
